

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.31622 of 2021

Ashis Ranjan Mohanty

....

Petitioner

In person

-versus-

State of Odisha & others

....

Opp. Parties

Mr. S.N. Das, A.S.C.

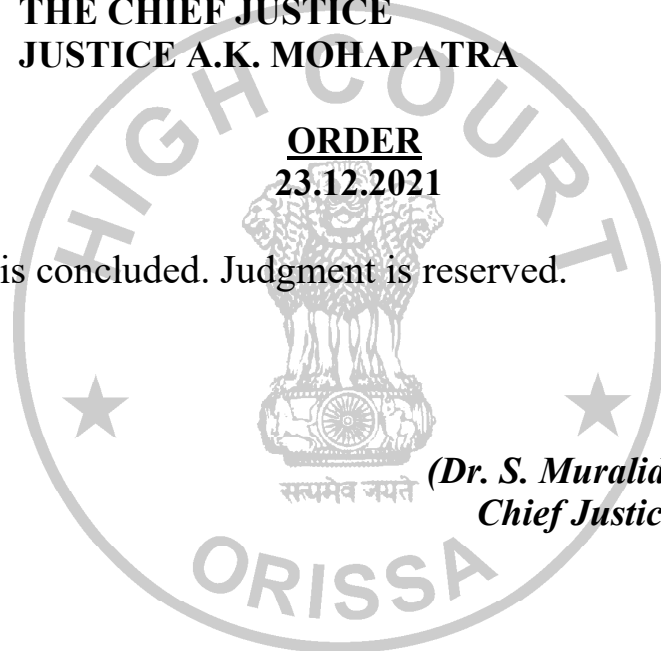
**CORAM:
THE CHIEF JUSTICE
JUSTICE A.K. MOHAPATRA**

Order No.

**ORDER
23.12.2021**

04.

Hearing is concluded. Judgment is reserved.



(Dr. S. Muralidhar)
Chief Justice

(A.K. Mohapatra)
Judge

R.K. Singh/Jagabandhu